

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3088  
ANSWERED ON:20.03.2008  
OIL CONSERVATION  
Adhalrao Patil Shri Shivaji

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) Whether the Union Government has issued fresh guidelines for oil conservation through efficient utilization;
- (b) if so, the details thereof:
- (c) Whether the Union Government has decided to adopt more efficient technologies available around the world:
- (d) the steps taken by the Union Government to establish a system framework and approach to realize the overall conservation potential; and
- (e) if so, the success achieved in regard to oil conservation?

**Answer**

MINISTER of STATE for PETROLEUM & NATURAL GAS(SHRI DINSHA PATEL)

(a) & (b) The Union Government has enacted "The Energy Conservation Act, 2001" and established the Bureau of Energy Efficiency (BEE) as a Statutory organization to implement the provisions contained in the Act. The Energy Conservation Act comprehensively covers all form of energy and contains provisions for development of star labeling system for energy consuming devices. The star labeling system aims to raise the awareness level of consumers about devices that utilize energy efficiently As of now, the Standards and Labeling Programme has covered 5 energy-consuming equipments viz. Refrigerators, Air Conditioners, Tube lights, Distribution Transformers and Electric Motors. BEE and PCRA are working jointly for the development of fuel efficiency norms leading to energy labeling for:

# LPG Stoves  
# Automobiles

(c) Updating of existing technology with the best available energy efficient technologies is an ongoing process being implemented by respective units. The Union Government facilitates the development of necessary understandings/agreements, which permit exchange of information and technologies. MOP&NG has facilitated the signing of an MoU between PCRA and "The Energy Conservation Centre of Japan" (ECCJ) for co-operation on a wide range of issues leading to improvement in energy efficiency. As part of co-operation under this MoU, ECCJ has shared a directory of energy conservation technologies, which have been implemented in Japan in different sectors. These Energy conservation technologies have been shared with respective industrial sectors for needful.

(d) As per the provisions of "The Energy Conservation Act 2001", nine industrial sectors have been notified as the designated sectors where the appointment of Energy Managers and also getting the plant energy audited through a certified energy-auditing agency has become mandatory under the act. For the domestic and transport sectors, the ongoing efforts for covering more and more energy consuming devices under the Star Labeling System shall facilitate to realize the conservation potential. In addition, PCRA programmes in the transport and domestic sectors are designed for realization of savings through imparting tips and through attitudinal change.

(e) The Driver Training Programme of PCRA aims at conservation of petroleum fuel through imparting good driving habits to the drivers. This three-day structured programme is conducted for the drivers both in the organized and unorganized sectors. Every year around 18000 drivers are being trained and it is estimated that there is an overall saving of (8-10) % of petroleum products as a result of this programme. This translates into savings of petroleum products worth Rs. 25 crores every year.